

ITEM NO.54

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 940/2017

BIKRAM CHATTERJI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 153951/2021 - AMENDMENT OF APPEAL / PETITION / I.A.
IA No. 100663/2024 - APPLICATION FILED INVOKING INHERENT &
DISPENSING POWER
IA No. 16342/2025 - APPLICATION FOR PERMISSION
IA No. 100821/2021 - APPLICATION FOR PERMISSION
IA No. 133774/2021 - APPLICATION FOR PERMISSION
IA No. 111515/2020 - APPLICATION FOR PERMISSION
IA No. 108703/2020 - APPLICATION FOR PERMISSION
IA No. 123834/2021 - APPLICATION FOR PERMISSION
IA No. 67992/2020 - APPLICATION FOR PERMISSION
IA No. 108681/2020 - APPLICATION FOR PERMISSION
IA No. 111339/2020 - APPLICATION FOR PERMISSION
IA No. 110402/2020 - APPLICATION FOR TAKING ON RECORD
IA No. 95306/2025 - APPLICATION FOR TAKING ON RECORD
IA No. 110027/2020 - APPLICATION FOR TAKING ON RECORD
IA No. 95247/2025 - APPLICATION FOR TAKING ON RECORD
IA No. 61828/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 126959/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 170908/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 225037/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62361/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 113864/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115256/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 130273/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 123108/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 130219/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 56434/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 158438/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 27213/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 107870/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 53718/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 80583/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 170904/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 185528/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 243571/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 17248/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 116822/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 11639/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 100367/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109440/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 130268/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 158572/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 5092/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 20628/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 151472/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 61654/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 159958/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 11297/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 43563/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 8260/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 269302/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 94047/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 6231/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 77165/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 112929/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 103052/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115247/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 117324/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 56423/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 100822/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 108257/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 155931/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 19546/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 37815/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 105986/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 192636/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4508/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 99886/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 38512/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109401/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109907/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 94202/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 112640/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 122970/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 141154/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 191712/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 42499/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 154644/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 36520/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 166426/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 73283/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 93798/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115340/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 174014/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 128357/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 12994/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 120394/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 192552/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 27345/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 143479/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4349/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 252723/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62925/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 109599/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 80196/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 111395/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 101564/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 167579/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 28070/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 143489/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 153837/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 1443/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 96399/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 219455/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 150950/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62403/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 114868/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 117683/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115271/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 201/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 9118/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 48864/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 170507/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 115266/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 187494/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 63085/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 172453/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 813/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 147362/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 193989/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 276508/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 77956/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 112473/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 130527/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 118334/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 47308/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 91533/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 105491/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 114059/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 153378/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 104333/2023 - CLARIFICATION/DIRECTION
IA No. 114496/2019 - CLARIFICATION/DIRECTION
IA No. 113068/2021 - CLARIFICATION/DIRECTION
IA No. 80251/2021 - CLARIFICATION/DIRECTION
IA No. 170313/2021 - CLARIFICATION/DIRECTION
IA No. 43780/2021 - CLARIFICATION/DIRECTION
IA No. 78263/2021 - CLARIFICATION/DIRECTION
IA No. 122569/2022 - CLARIFICATION/DIRECTION
IA No. 158351/2022 - CLARIFICATION/DIRECTION
IA No. 95273/2018 - CLARIFICATION/DIRECTION

- IA No. 122225/2020 - CLARIFICATION/DIRECTION
- IA No. 35225/2022 - CLARIFICATION/DIRECTION
- IA No. 104852/2022 - CLARIFICATION/DIRECTION
- IA No. 67471/2023 - CLARIFICATION/DIRECTION
- IA No. 177763/2023 - CLARIFICATION/DIRECTION
- IA No. 290841/2024 - CLARIFICATION/DIRECTION
- IA No. 114877/2020 - CLARIFICATION/DIRECTION
- IA No. 69198/2021 - CLARIFICATION/DIRECTION
- IA No. 108101/2021 - CLARIFICATION/DIRECTION
- IA No. 162589/2021 - CLARIFICATION/DIRECTION
- IA No. 19206/2022 - CLARIFICATION/DIRECTION
- IA No. 57576/2022 - CLARIFICATION/DIRECTION
- IA No. 180011/2019 - CLARIFICATION/DIRECTION
- IA No. 89379/2020 - CLARIFICATION/DIRECTION
- IA No. 114869/2020 - CLARIFICATION/DIRECTION
- IA No. 94549/2021 - CLARIFICATION/DIRECTION
- IA No. 33118/2022 - CLARIFICATION/DIRECTION
- IA No. 96598/2020 - CLARIFICATION/DIRECTION
- IA No. 66044/2021 - CLARIFICATION/DIRECTION
- IA No. 123832/2021 - CLARIFICATION/DIRECTION
- IA No. 141608/2021 - CLARIFICATION/DIRECTION
- IA No. 161462/2021 - CLARIFICATION/DIRECTION
- IA No. 95831/2020 - CLARIFICATION/DIRECTION
- IA No. 109576/2020 - CLARIFICATION/DIRECTION
- IA No. 99479/2025 - CLARIFICATION/DIRECTION
- IA No. 189314/2019 - COMPLIANCE OF COURTS ORDER
- IA No. 129434/2021 - CONDONATION OF DELAY IN FILING
- IA No. 120019/2020 - CONDONATION OF DELAY IN FILING
- IA No. 117730/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 47307/2021 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 61655/2022 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 94049/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 117725/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 138752/2021 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 90986/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 57672/2022 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 202/2021 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 115268/2022 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 74386/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 120016/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 113870/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 123500/2020 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 199/2021 - EXEMPTION FROM FILING AFFIDAVIT
- IA No. 170314/2021 - EXEMPTION FROM FILING O.T.
- IA No. 12918/2023 - EXEMPTION FROM FILING O.T.
- IA No. 180383/2024 - EXEMPTION FROM FILING O.T.
- IA No. 204565/2024 - EXEMPTION FROM FILING O.T.
- IA No. 166428/2023 - EXEMPTION FROM FILING O.T.
- IA No. 180381/2024 - EXEMPTION FROM FILING O.T.
- IA No. 204483/2024 - EXEMPTION FROM FILING O.T.
- IA No. 89380/2020 - EXEMPTION FROM FILING O.T.

IA No. 219457/2023 - EXEMPTION FROM FILING O.T.
IA No. 24222/2021 - EXEMPTION FROM FILING O.T.
IA No. 128992/2020 - EXTENSION OF TIME
IA No. 71849/2024 - INTERIM INJUNCTION
IA No. 170505/2021 - INTERVENTION APPLICATION
IA No. 115264/2022 - INTERVENTION APPLICATION
IA No. 812/2024 - INTERVENTION APPLICATION
IA No. 147356/2024 - INTERVENTION APPLICATION
IA No. 95828/2020 - INTERVENTION APPLICATION
IA No. 77954/2025 - INTERVENTION APPLICATION
IA No. 111314/2020 - INTERVENTION APPLICATION
IA No. 24220/2021 - INTERVENTION APPLICATION
IA No. 105487/2021 - INTERVENTION APPLICATION
IA No. 140380/2021 - INTERVENTION APPLICATION
IA No. 190495/2024 - INTERVENTION APPLICATION
IA No. 114490/2019 - INTERVENTION APPLICATION
IA No. 276216/2024 - INTERVENTION APPLICATION
IA No. 62351/2025 - INTERVENTION APPLICATION
IA No. 77172/2025 - INTERVENTION APPLICATION
IA No. 113859/2020 - INTERVENTION APPLICATION
IA No. 103728/2025 - INTERVENTION APPLICATION
IA No. 123105/2020 - INTERVENTION APPLICATION
IA No. 196297/2025 - INTERVENTION APPLICATION
IA No. 47306/2021 - INTERVENTION APPLICATION
IA No. 158436/2021 - INTERVENTION APPLICATION
IA No. 185519/2023 - INTERVENTION APPLICATION
IA No. 16978/2024 - INTERVENTION APPLICATION
IA No. 100361/2020 - INTERVENTION APPLICATION
IA No. 109438/2020 - INTERVENTION APPLICATION
IA No. 138750/2021 - INTERVENTION APPLICATION
IA No. 151470/2021 - INTERVENTION APPLICATION
IA No. 170312/2021 - INTERVENTION APPLICATION
IA No. 61652/2022 - INTERVENTION APPLICATION
IA No. 269298/2024 - INTERVENTION APPLICATION
IA No. 103048/2025 - INTERVENTION APPLICATION
IA No. 128378/2020 - INTERVENTION APPLICATION
IA No. 108251/2021 - INTERVENTION APPLICATION
IA No. 144391/2021 - INTERVENTION APPLICATION
IA No. 155928/2021 - INTERVENTION APPLICATION
IA No. 192568/2022 - INTERVENTION APPLICATION
IA No. 4507/2024 - INTERVENTION APPLICATION
IA No. 109397/2020 - INTERVENTION APPLICATION
IA No. 109903/2020 - INTERVENTION APPLICATION
IA No. 141152/2025 - INTERVENTION APPLICATION
IA No. 42495/2021 - INTERVENTION APPLICATION
IA No. 50703/2021 - INTERVENTION APPLICATION
IA No. 144006/2021 - INTERVENTION APPLICATION
IA No. 35220/2022 - INTERVENTION APPLICATION
IA No. 67460/2023 - INTERVENTION APPLICATION
IA No. 290838/2024 - INTERVENTION APPLICATION
IA No. 115337/2020 - INTERVENTION APPLICATION

IA No. 12982/2021 - INTERVENTION APPLICATION
IA No. 48884/2021 - INTERVENTION APPLICATION
IA No. 57575/2022 - INTERVENTION APPLICATION
IA No. 192285/2022 - INTERVENTION APPLICATION
IA No. 26364/2023 - INTERVENTION APPLICATION
IA No. 4348/2024 - INTERVENTION APPLICATION
IA No. 71243/2024 - INTERVENTION APPLICATION
IA No. 199996/2024 - INTERVENTION APPLICATION
IA No. 111393/2020 - INTERVENTION APPLICATION
IA No. 167576/2025 - INTERVENTION APPLICATION
IA No. 128241/2020 - INTERVENTION APPLICATION
IA No. 106915/2021 - INTERVENTION APPLICATION
IA No. 30594/2022 - INTERVENTION APPLICATION
IA No. 117978/2023 - INTERVENTION APPLICATION
IA No. 62379/2025 - INTERVENTION APPLICATION
IA No. 9115/2021 - INTERVENTION APPLICATION
IA No. 161456/2021 - INTERVENTION APPLICATION
IA No. 60355/2023 - INTERVENTION/IMPLEADMENT
IA No. 188091/2023 - INTERVENTION/IMPLEADMENT
IA No. 69517/2024 - INTERVENTION/IMPLEADMENT
IA No. 276507/2024 - INTERVENTION/IMPLEADMENT
IA No. 109573/2020 - INTERVENTION/IMPLEADMENT
IA No. 98609/2025 - INTERVENTION/IMPLEADMENT
IA No. 111952/2025 - INTERVENTION/IMPLEADMENT
IA No. 162977/2025 - INTERVENTION/IMPLEADMENT
IA No. 196476/2025 - INTERVENTION/IMPLEADMENT
IA No. 91528/2021 - INTERVENTION/IMPLEADMENT
IA No. 153376/2021 - INTERVENTION/IMPLEADMENT
IA No. 47162/2022 - INTERVENTION/IMPLEADMENT
IA No. 123568/2022 - INTERVENTION/IMPLEADMENT
IA No. 204891/2024 - INTERVENTION/IMPLEADMENT
IA No. 115253/2020 - INTERVENTION/IMPLEADMENT
IA No. 130209/2020 - INTERVENTION/IMPLEADMENT
IA No. 56431/2021 - INTERVENTION/IMPLEADMENT
IA No. 105017/2021 - INTERVENTION/IMPLEADMENT
IA No. 113067/2021 - INTERVENTION/IMPLEADMENT
IA No. 25552/2022 - INTERVENTION/IMPLEADMENT
IA No. 107867/2022 - INTERVENTION/IMPLEADMENT
IA No. 123557/2022 - INTERVENTION/IMPLEADMENT
IA No. 80478/2023 - INTERVENTION/IMPLEADMENT
IA No. 168186/2023 - INTERVENTION/IMPLEADMENT
IA No. 234365/2023 - INTERVENTION/IMPLEADMENT
IA No. 60044/2025 - INTERVENTION/IMPLEADMENT
IA No. 130229/2025 - INTERVENTION/IMPLEADMENT
IA No. 158571/2025 - INTERVENTION/IMPLEADMENT
IA No. 192171/2025 - INTERVENTION/IMPLEADMENT
IA No. 20625/2021 - INTERVENTION/IMPLEADMENT
IA No. 77233/2023 - INTERVENTION/IMPLEADMENT
IA No. 228374/2023 - INTERVENTION/IMPLEADMENT
IA No. 6192/2025 - INTERVENTION/IMPLEADMENT
IA No. 77075/2025 - INTERVENTION/IMPLEADMENT

IA No. 115184/2020 - INTERVENTION/IMPLEADMENT
IA No. 117320/2020 - INTERVENTION/IMPLEADMENT
IA No. 4681/2021 - INTERVENTION/IMPLEADMENT
IA No. 56420/2021 - INTERVENTION/IMPLEADMENT
IA No. 78257/2021 - INTERVENTION/IMPLEADMENT
IA No. 19544/2022 - INTERVENTION/IMPLEADMENT
IA No. 122565/2022 - INTERVENTION/IMPLEADMENT
IA No. 164136/2024 - INTERVENTION/IMPLEADMENT
IA No. 252724/2024 - INTERVENTION/IMPLEADMENT
IA No. 99884/2020 - INTERVENTION/IMPLEADMENT
IA No. 62945/2025 - INTERVENTION/IMPLEADMENT
IA No. 101583/2025 - INTERVENTION/IMPLEADMENT
IA No. 122521/2025 - INTERVENTION/IMPLEADMENT
IA No. 122221/2020 - INTERVENTION/IMPLEADMENT
IA No. 4656/2021 - INTERVENTION/IMPLEADMENT
IA No. 97572/2021 - INTERVENTION/IMPLEADMENT
IA No. 104849/2022 - INTERVENTION/IMPLEADMENT
IA No. 154642/2022 - INTERVENTION/IMPLEADMENT
IA No. 177760/2023 - INTERVENTION/IMPLEADMENT
IA No. 151004/2024 - INTERVENTION/IMPLEADMENT
IA No. 204482/2024 - INTERVENTION/IMPLEADMENT
IA No. 38469/2025 - INTERVENTION/IMPLEADMENT
IA No. 122083/2025 - INTERVENTION/IMPLEADMENT
IA No. 130731/2025 - INTERVENTION/IMPLEADMENT
IA No. 128350/2020 - INTERVENTION/IMPLEADMENT
IA No. 69178/2021 - INTERVENTION/IMPLEADMENT
IA No. 108093/2021 - INTERVENTION/IMPLEADMENT
IA No. 162588/2021 - INTERVENTION/IMPLEADMENT
IA No. 136890/2022 - INTERVENTION/IMPLEADMENT
IA No. 131326/2023 - INTERVENTION/IMPLEADMENT
IA No. 173972/2023 - INTERVENTION/IMPLEADMENT
IA No. 237914/2024 - INTERVENTION/IMPLEADMENT
IA No. 283573/2024 - INTERVENTION/IMPLEADMENT
IA No. 109596/2020 - INTERVENTION/IMPLEADMENT
IA No. 80190/2025 - INTERVENTION/IMPLEADMENT
IA No. 100767/2025 - INTERVENTION/IMPLEADMENT
IA No. 130708/2025 - INTERVENTION/IMPLEADMENT
IA No. 28063/2021 - INTERVENTION/IMPLEADMENT
IA No. 94548/2021 - INTERVENTION/IMPLEADMENT
IA No. 153832/2021 - INTERVENTION/IMPLEADMENT
IA No. 63666/2022 - INTERVENTION/IMPLEADMENT
IA No. 126964/2022 - INTERVENTION/IMPLEADMENT
IA No. 18971/2023 - INTERVENTION/IMPLEADMENT
IA No. 194388/2023 - INTERVENTION/IMPLEADMENT
IA No. 225073/2024 - INTERVENTION/IMPLEADMENT
IA No. 115267/2020 - INTERVENTION/IMPLEADMENT
IA No. 232819/2025 - INTERVENTION/IMPLEADMENT
IA No. 66042/2021 - INTERVENTION/IMPLEADMENT
IA No. 141600/2021 - INTERVENTION/IMPLEADMENT
IA No. 182673/2019 - MODIFICATION
IA No. 182079/2019 - MODIFICATION

IA No. 182077/2019 - MODIFICATION
IA No. 122226/2020 - MODIFICATION OF COURT ORDER
IA No. 99854/2020 - MODIFICATION OF COURT ORDER
IA No. 47165/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 190500/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 43218/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 28132/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 13136/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 60700/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 182598/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 179117/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 90261/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 17455/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 221547/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 66854/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 57326/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 204564/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 38475/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 162979/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 108670/2020 - RECALLING THE COURTS ORDER
IA No. 6521/2021 - RECALLING THE COURTS ORDER
IA No. 127793/2019 - RECALLING THE COURTS ORDER
IA No. 108696/2020 - RECALLING THE COURTS ORDER
IA No. 127787/2019 - RECALLING THE COURTS ORDER
IA No. 69520/2024 - RECOVERY OF THE AMOUNT
IA No. 4900/2021 - RESTORATION
IA No. 184951/2022 - WITHDRAWAL OF CASE / APPLICATION
IA No. 43549/2023 - WITHDRAWAL OF CASE / APPLICATION
IA No. 17426/2025 - WITHDRAWAL OF CASE / APPLICATION
IA No. 17422/2025 - WITHDRAWAL OF CASE / APPLICATION

WITH

SLP(C) No. 1879/2018 (XVII)

IA No. 127671/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SMC(CrL) No. 4/2018 (XVII)

CONMT.PET.(C) No. 47/2023 in W.P.(C) No. 1374/2021 (X)

IA No. 51998/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 11712/2023 (X)

IA No. 111101/2023 - EX-PARTE STAY

CONMT.PET.(C) No. 63/2024 in W.P.(C) No. 940/2017 (X)

IA No. 1154/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

Diary No(s). 26776/2024 (XIV)

IA No. 133124/2024 - CONDONATION OF DELAY IN FILING

Date : 22-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR

HON'BLE MR. JUSTICE ALOK ARADHE

By Courts Motion

For Petitioner(s)

Mr. Amit Pawan, AOR

Mr. M.L.Lahoty, Adv.

Mr. Anchit Sripat, Adv.

Mr. Arvind Kumar, Adv.

Ms. Siddhi Bohra, Adv.

Mr. Himanshu Shekhar, AOR

Mr. Prashant Singh, AOR

Mr. Atul Sharma, AOR

M/S. KMNP Law Aor, AOR

Ms. Farhat Jahan Rehmani, AOR

Mr. Gaurav Goel, AOR

Mr. Raj Kamal, AOR

Mr. Aseem Atwal, Adv.

Mr. Anurag Chandra, Adv.

Ms. Nupur Kaushik, Adv.

For Respondent(s)

Mr. Vishnu Sharma, AOR

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UPON hearing the counsel, the Court made the following
O R D E R

In the light of the fact that these matters were earlier heard extensively by a Bench comprising Hon'ble Ms. Justice Bela M. Trivedi and Hon'ble Mr. Justice Satish Chandra Sharma, these matters are required to be heard by a Bench in which Hon'ble Mr. Justice Satish Chandra Sharma is also a member.

The Registry is directed to obtain necessary orders from the Hon'ble The Chief Justice of India for constitution of a special Bench along with Hon'ble Mr. Justice Satish Chandra Sharma, for the

hearing of these matters, as expeditiously as possible and preferably before Diwali, 2025.

(BABITA PANDEY)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)